

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 244 of 2012

Dated : 7th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd.

... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Abhisar Bairagi

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R-1.

ORDER

Mr. Buddy A. Ranganadhan, Learned Counsel for the Appellant seeks some more time to file the rejoinder. He is directed to file the same on or before 9th May, 2013 after serving copy on the other side.

Post the matter for hearing on **17th May, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/ak